

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 300 OF 2016 &
IA NO. 624 OF 2016**

Dated: 5th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Indian Wind Power Association (IWPA) ...Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Kumar Mihir
Mr. Soumik Ghosal for R.1

Counsel for the Respondent(s) : Mr. M.G.Ramachandran
Ms. Ranjitha Ramachandran
Ms. Swapna Seshadri
Mr. Sandeep Rajpurohit for R.2

ORDER

List the matter on **04.05.2017**. In the meantime, pleadings be completed.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt